## RAJASTHAN HIGH COURT JAIPUR BENCH, JAIPUR NOTICE

DATE 25.04.2020

IT IS NOTIFIED TO ALL CONCERNED THAT ON 27.04.2020 SITTING OF D.B. COMPRISING HON'BLE MR. JUSTICE GOVERDHAN BARDHAR AND HON'BLE MR. JUSTICE CHANDRA KUMAR SONGARA IN COURT NO.4, S.B. COMPRISING HON'BLE MR. JUSTICE PANKAJ BHANDARI IN COURT 6, S.B. COMPRISING HON'BLE MR. JUSTICE ASHOK KUMAR GAUR IN COURT NO.8, S.B. COMPRISING HON'BLE MR. JUSTICE ABHAY CHATURVEDI IN COURT NO.13 AND S.B. COMPRISING HON'BLE MR. JUSTICE MANOJ KUMAR VYAS IN COURT NO.14 SHALL STAND CANCELLED.

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BY ORDER

REGISTRAR (JUDICIAL)